

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/385(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS RAMESH KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Debasish Chakrabarti, Adv. : For Financial Creditor

Mr. Suparna Sardar, Adv. : For RP

Mr. Saurav Jain, Adv. :

Mr. Ratnash Kumar Rai, Adv. : For Personal Guarantor

Mr. Ankan Rai, Adv. :

Mr. Ashutosh Singh, Adv. :

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the RP present. Ld. Counsel for Personal Guarantor present.
2. In view of the order passed by this Adjudicating Authority on 29.08.2022 in the matter, list this matter on **11.11.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**